

No. 01/69/594/007/2008/OMI/O&M 898
Government of India
Ministry of Commerce & Industry
(Department of Commerce)
Directorate General of Foreign Trade
Udyog Bhawan, New Delhi.

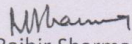
dated 31st October, 2016

O&M Instruction No. 5/2016

Subject: - Delegation of powers.

Reference is invited to Public Notice No. 33/2015-2020 dated 23rd September, 2016 incorporating guidelines for designating/certifying a Common Service Provider (CSP) under Para 5.02 (b) of FTP 2015-20

2. The Director General has delegated the power for designation / certification as a CSP to Heads of Offices in offices headed by Deputy DGFT, Joint DGFT and Addl. DGFT. The applications received in offices headed by FTDOs and Assistant DGs will be approved by the concerned Zonal Additional DGs.
3. This issues with the approval of Director General of Foreign Trade.


(Rajbir Sharma)

Joint Director General of Foreign Trade

To

1. All officers / Sections of DGFT.
2. All Regional offices of DGFT.
3. EDI Section for uploading the O&M instruction on DGFT website.
4. Copy to PPS to DGFT

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